

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 98 OF 2016**

**APPEAL NO. 99 OF 2016**

**APPEAL NO. 129 OF 2016 & IA NO. 289 OF 2016**

**APPEAL NO. 130 OF 2016 & IA NO. 290 OF 2016**

**APPEAL NO. 187 of 2016 & IA NO. 404 of 2016**

**APPEAL NO. 188 of 2016 & IA NO. 405 of 2016**

**APPEAL NO. 189 of 2016 & IA NO. 406 of 2016**

**AND**

**APPEAL NO. 190 of 2016 & IA No. 407 of 2016**

**Dated: 09<sup>th</sup> February, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**APPEAL NO. 98 OF 2016**

**Rattan India Power Ltd.**

**...Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

**APPEAL NO. 99 OF 2016**

**Rattan India Power Ltd.**

**...Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

**Counsel for the Appellant(s)**

**:**

**Ms. Raveena Dhamija  
Mr. Shubham Arya**

**Counsel for the Respondent(s)**

**:**

**Mr. Buddy A. Ranganadhan for R.1**

**Ms. Ramni Taneja  
Mr. Kiran Gandhi for for R.2**

**APPEAL NO. 129 OF 2016 & IA NO. 289 OF 2016**

**Adani Power Maharashtra Ltd.**

**...Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Anr.**

**...Respondent(s)**

**APPEAL NO. 130 OF 2016 & IA NO. 290 OF 2016**

Adani Power Maharashtra Ltd. ...Appellant(s)  
**Vs.**  
 Maharashtra Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Poonam Verma  
 Ms. Nishtha Kumar  
 Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R.1  
 Ms. Ramni Taneja  
 Mr. Kiran Gandhi for R.2  
 Mr. Shubham Arya

**APPEAL NO. 187 of 2016 & IA NO. 404 of 2016**

Maharashtra State Electricity Distribution Co. Ltd. ...Appellant(s)  
**Vs.**  
 Maharashtra Electricity Regulatory Commission & Anr. ...Respondent(s)

**APPEAL NO. 188 of 2016 & IA NO. 405 of 2016**

Maharashtra State Electricity Distribution Co. Ltd. ...Appellant(s)  
**Vs.**  
 Maharashtra Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Ramni Taneja  
 Mr. Kiran Gandhi  
 Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R.1  
 Ms. Poonam Verma  
 Ms. Nishitha Kumar for R.2  
 Mr. Shubham Arya for R.3

**APPEAL NO. 189 of 2016 & IA NO. 406 of 2016**

Maharashtra State Electricity Distribution Co. Ltd. ...Appellant(s)  
**Vs.**  
 Maharashtra Electricity Regulatory Commission & Anr. ...Respondent(s)

**APPEAL NO. 190 of 2016 & IA No. 407 of 2016**

Maharashtra State Electricity Distribution Co. Ltd. ...Appellant(s)  
**Vs.**

**Maharashtra Electricity Regulatory Commission & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Ms. Ramni Taneja  
Mr. Kiran Gandhi

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R.1  
Ms. Raveena Dhamija for R.2  
Mr. Shubham Arya for R.3

**ORDER**

As agreed by learned counsel for the parties, list these matters on  
**27.03.2017.**

**(I. J. Kapoor)**  
**Technical Member**

*ts/sh*

**(Justice Ranjana P. Desai)**  
**Chairperson**